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Title: Need to include 'MARATI' community in the list of STs - laid.

SHRI P. KARUNAKARAN (KASARGOD): In 1952 MARATI community was included in the List of STs and has been enjoying the facilities provided to the Scheduled Tribe people.

The Legislative Assembly of Kerala has unanimously passed the resolution to include this community in the List of STs. The Minority Commission and also the SC/ST legislative Committee strongly recommended for their inclusion. Considering these facts the previous and the present Government Government of Kerala has also strongly recommended for the same.

I urge upon the Government to kindly consider this favourably and expedite the matter without further delay.